

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. ST / 87026 / 2018

Date of Hearing : 16 March, 2021

HALLIBURTON OFFSHORE SERVICES INC

Appellant

Versus

-MUMBAI EAST

Respondent

Present for the Appellant : Adjournment Letter

Present for the Respondent : Mr. Onil Shivadikar, Assistant Commissioner(AR)

ORDER

In view of written request for an adjournment on behalf of Learned Counsel for the Appellant, the matter is adjourned to 28/04/2021.

(AJAY SHARMA)
MEMBER (JUDICIAL)

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